HALF YEARLY ADHOC DATA ON PRIORITY SECTOR ADVANCES BY PUBLIC/PRIVATE/FOREIGN BANKS AS ON LAST REPORTING FRIDAY OF MARCH / SEPTEMBER 200-(PROVISIONAL DATA)

- (A) Adjusted Net Bank Credit (ANBC) *
- (B) (a) Total Off-Balance Sheet Exposures (OBE) *
 (b) Credit Equivalent amount of OBE

(Accounts in lakh, amounts in Rs, crore)

	(Accounts in lakh, amounts in Rs. crore)						
Name of the Bank	No. of	Amount	Of which to SC/ST				
	Accounts	outstanding	No. of				
			Accounts	Outstanding			
I. Priority Sector Advances (1 to 7 for domestic							
scheduled commercial banks)							
[(1 to 7) + 8 (ii) for foreign banks]							
1. Total Agriculture Credit (a+b)							
(a) Direct							
(b) Indirect							
Of total advances to agriculture, finance granted							
to:							
(i) Individual farmers (including SHGs or							
JLGs, i.e. groups of individual farmers)							
(ii) Corporates, partnership firms and							
institutions (credit limit of up to an aggregate							
amount of Rs. one crore per borrower)							
(iii) Corporates, partnership firms and							
institutions (credit limit in excess of an							
aggregate amount of Rs. one crore per							
borrower)							
(iv) farmers against pledge / hypothecation of							
agricultural produce							
(v) Food and agro-based processing units							
undertaken by corporates, partnership firms &							
institutions (investment in plant & machinery up							
to Rs. 10 crore)							
2. Total credit to Small Enterprises (including							
manufacturing and services enterprises) (a+b)							
(a) Direct							
(b) Indirect							
1	1	1	1	1			

Of total advances to Small Enterprises sector, finance granted to: (i) Manufacturing Enterprises (a+b+c) (a) Enterprises with investment in P & M up to Rs. 5 lakh (b) Enterprises with investment in P & M between Rs. 5 lakh and Rs. 25 lakh (c) Enterprises with investment in P & M between Rs. 25 lakh and Rs. 5 crore (ii) Service Enterprises (a+b+c) (a) Enterprises with investment in equipment up to Rs. 2 lakh (b) Enterprises with investment in equipment between Rs. 2 lakh and Rs.10 lakh (c) Enterprises with investment in equipment between Rs. 10 lakh and Rs.2 crore (iii) Advances granted to units in the Khadi and Village Industries (KVI) sector 3. Retail Trade 4. Micro Credit (other than loans granted to SHGs/JLGs for agriculture & allied activities) 5. State sponsored organizations for SC/ST
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6. Education
7. Housing
8. Total Export Credit **
a. Export Credit to Small Enterprises (SE)
sector
b. Export Credit to Non-SE
III. Total Weaker Sections
Out of loans granted to Weaker Sections,
loans granted to specified minority communities
which fall under the definition of Weaker
Sections
IV. Advances under DRI Scheme

* As per the definition given in the revised guidelines on priority sector lending ** Applicable only for Foreign Banks N.B. : In case the figures relating to amounts or number of accounts are less than the specified units, actuals may be reported with <u>suitable remarks.</u>

Yearly Return on Priority Sector Advances (Final) - Sector / Sub-Sector code List

- (A) Net Bank Credit as on March 31 of previous year
- (B) Investments in non-SLR bonds held in HTM category as on March 31 of the previous year
- (C) Adjusted Net Bank Credit (as on 31st March of previous year)
- (D) Total Off-Balance Sheet Exposures (OBE)
- (E) Inter-Bank OBE
- (F) Net OBE (D-E)
- (G) Credit Equivalent amount of Net OBE

S.	Description					
No.	·					
1.	Total advances to agriculture and allied activities					
2.	Total direct finance to agriculture and allied activities					
3.	Loans to individual farmers (including SHGs/JLGs, i.e. groups of individual farmers) for					
	agriculture & allied activities					
4.	Loans to corporates, partnership firms and institutions (credit limit of up to an aggregate					
	amount of Rs. one crore per borrower) for agriculture & allied activities					
5.	Loans to corporates, partnership firms and institutions (credit limit in excess of an					
	aggregate amount of Rs. one crore per borrower) for agriculture & allied activities					
6.	Loans granted for pre-harvest and post-harvest activities such as spraying, weeding,					
	harvesting, grading, sorting, processing and transporting undertaken by individuals, SHGs					
-	and cooperatives in rural areas					
7.	Total indirect finance to agriculture and allied activities					
8.	Loans to food and agro-based processing units (with investment in plant and machinery					
0	up to Rs. 10 crore) undertaken by other than individuals, SHGs and cooperatives					
9.	Agriclinics and Agri-Business Centres					
10.	Loans to farmers through PACS/FSS/LAMPS					
11.	Loans to NBFCs for on-lending to individual farmers or their SHGs/JLGs					
12.	Loans to NGOs/MFIs for on-lending to individual farmers or their SHGs/JLGs					
13. 14.	Other types of indirect finance for agriculture & allied activities					
	Total advances to Small Enterprises (SE) (including manufacturing and service enterprises)					
15.	Total direct finance to SE					
16.	Out of total advances to SE, advances to manufacturing enterprises with investment in					
	plant & machinery up to Rs. 5 lakh					
17.	Out of total `advances to SE, advances to manufacturing enterprises with investment in					
	plant & machinery between Rs. 5 lakh and Rs. 25 lakh					
18.	Out of total advances to SE, advances to manufacturing enterprises with investment in					
10	plant & machinery between Rs. 25 lakh and Rs. 5 crore					
19.	Out of total advances to SE, advances to service enterprises with investment in equipment					
00	up to Rs. 2 lakh					
20.	Out of total advances to SE, advances to service enterprises with investment in equipment					
04	between Rs. 2 lakh and Rs. 10 lakh					
21.	Out of total advances to SE, advances to service enterprises with investment in equipment					
22.	between Rs. 10 lakh and Rs. 2 crore Out of total advances to SE, advances to units in the Khadi and Village industries (KVI)					
22.	Sector					
23.	Total indirect finance to SE					
24.	Loans to NBFCs for on-lending to SE sector					
25.	Term Loans, out of total advances to SE (i.e. out of sector code 300)					

26.	Loans granted to Retail trade
27.	Micro Credit (other than loans granted to SHGs/JLGs for agriculture & allied activities)
28.	Loans granted to State sponsored organizations for SC/ST
29.	Total loans for education
30.	Loans to individuals for educational purposes
31.	Loans to NBFCs for on-lending to individuals for educational purposes
32.	Total Housing loans which are eligible for priority sector classification
33.	Total export credit (applicable for foreign banks only)
34.	Export credit to SE (applicable for foreign banks only)
35.	Export credit to non-SE (applicable for foreign banks only)
36.	Total advances to weaker sections in priority sector
37.	Loans to small and marginal farmers with land holdings of 5 acres and less, landless labourers, tenant farmers and sharecroppers
38.	Loans to artisans, village and cottage industries where individual credit limits do not exceed Rs. 50,000
39.	Loans to SGSY beneficiaries
40.	Loans to DRI beneficiaries
41.	Loans to SJSRY beneficiaries
42.	Loans to SLRS beneficiaries
43.	Loans to SCs/STs beneficiaries
44.	Advances to SHGs
45.	Loans to distressed poor to prepay their debt to informal sector
46.	Loans to Weaker Section people belonging to the specified minority communities

Note: (i) The data in respect of various sectors should tally with the total of its constituents (i.e. sub-sectors) for each State and All-India.

(ii) Total of all States data should tally with that of all India within each sector / sub-sector.

Yearly Return on Priority Sector Advances (Final) as on the last reporting Friday of March 200- -- State-wise

Name of the Bank : Bank Code : Sector Description*:

State / Union Territories	State	No. of	Balance O/s		al, Amount in Rs. Thousands) Out of which to SC/ST	
State / Union Territories	Code	NO. OT A/Cs	Dalance U/S	No. of		
	Code	A/US		A/Cs	Balance O/s	
ASSAM	01					
MEGHALAYA	02					
MIZORAM	03					
BIHAR	06					
JHARKHAND	07					
ARUNACHAL PRADESH	09					
WEST BENGAL	10					
NAGALAND	14					
MANIPUR	15					
ORISSA	16					
SIKKIM	17					
TRIPURA	18					
ANDMAN & NICOBAR	19					
UTTAR PRADESH	20					
UTTARAKHAND	21					
DELHI	29					
PUNJAB	30					
HARYANA	34					
CHANDIGARH	39					
JAMMU & KASHMIR	44					
HIMACHAL PRADESH	46					
RAJASTHAN	50					
GUJARAT	54					
MAHARASHTRA	60					
DAMAN & DIU	67					
GOA	68					
DADRA & NAGAR	69					
HAVELI						
MADHYA PRADESH	70			T		
CHATTISGARH	71					
ANDHRA PRADESH	80			T		
KARNATAKA	84			T		
LAKSHADWEEP	89			T		
TAMIL NADU	90					
KERALA	96					
PONDICHERRY	99					
ALL INDIA	00					

(Accounts in actual, Amount in Rs. Thousands)

* As per Annex A